

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.03.2021** at **2.00 PM**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1080/2019 IN CP/976/2018
NAME OF PETITIONER : Vinod Radhakrishnan Nair (RP)
M/s Xlent Mariline India Pvt Ltd
NAME OF RESPONDENT : Xlent Mariline India Pvt Ltd & 7 Others
SECTION : Sec 19(2) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **15.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS